Annexure-3

Name of the corporate debtor Today Homes and Infrastructure Pvt. Ltd.

Date of commencement of CIRP: 31.10.2019
List of creditors as on 19.08.2025

List of Unsecured financial creditors (other than financial creditors belonging to any class of creditors)

S No.	Name of Creditor	Det	tails of claim	Details of claim						Amount	Amount of	Amount	Amount of	Remarks
		Date of	Amount claimed	Amount	Nature of Claim	Amount	Amount	Whether	% of voting	of	any mutual	of claim	claim under	, if
		receipt **		of claim		covered by	covered by	related party?	share in COC	contingent	dues, that	not	verificati	any
				admitted		security	guarantee			claim	may be	admitted	on	
						interest					set off			
1	Deepak Katiyar	**	7513667	6213666	Unsecured Loan	No	No	No	0.05%	-	-	13,00,001	ı	NIL
2	M/s Shree Resham Textiles Mills Ltd *	**	790142043	315741010	Unsecured Loan	No	No	No	2.74%	-		47,44,01,033	-	NIL
3	Sunder Sham Batra/Mohinder Batra	**	14455504	7253299	Unsecured Loan	No	No	No	0.06%	-	-	72,02,205	-	NIL
4	S.S.Batra & Sons(HUF)	**	19375752	9463308	Unsecured Loan	No	No	No	0.08%	-	-	99,12,444	-	NIL
5	MK Batra & Sons(HUF)	**	19375752	8419835	Unsecured Loan	No	No	No	0.07%	-	-	1,09,55,917	-	NIL
6	Majestic Builtwell Pvt Ltd	**	67045470	23875161	Unsecured Loan	No	No	No	0.21%	-	-	4,31,70,309	-	NIL
7	ARS Securities Pvt Ltd*	**	28084000	7360000	Unsecured Loan	No	No	No	0.06%	-	-	2,07,24,000	-	NIL
8	HT MEDIA LIMITED	**	70415449	62895343	Unsecured Loan	No	No	No	0.55%			75,20,106	-	NIL
	TOTAL		1016407637	441221622					3.83%			57,51,86,015		

The claim was filed by the credtiors on various date from the date of publication of Form A till the approval of resolution plan by the COC and as per the order of the Hon'ble

** NCLT and Hon'ble NCLAT

Place New Delhi Date 19.08.2025